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# CENTRAL AMDINISTRATIVE TRIBUNAL PRINCIPAL BENCH

## CP. NO. 347/2007 IN OA.647/2001

New Delhi this the 16th day of November, 2007

Hon'ble Mr. Justice M. Ramachandran, Vice Chairman (J) Hon'ble Mr. L.K.Joshi, Vice Chairman (A)

Gian Chand S/o Sh. Biru Ram R/o D-9, G.B. Pant Poly Technic Staff Quarters, Industrial Estate, Okhla, New Delhi-110020.

....Applicant

(By Advocate: Sh. Gianender Singh)

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#### Versus

- Sh. B. Chattarjee,
   Secy. Ministry of Human Resource Development
   Govt of India.
   Shastri Bhawan, New Delhi -110001.
- Sh. D. Subba Rao, Secretary (Finance) Department of Expenditure Ministry of Finance, North Block, Govt. of India New Delhi. 10001.
- 3. Shri R Narainswamy
  Chief Secretary,
  Govt of NCT of Delhi.
  New Secretary, I.P.Estate
  New Delhi. 110002
- 4. Shri Rakesh Mohan
  Principal Secretary (Finance)
  Govt of NCT of Delhi.
  New Secretary, I.P.Estate
  New Delhi.110002.
- 5. Shri G.Narender Kumar
  Secretary cum Director
  Directorate of Training and Technical Education
  Govt of NCT of Delhi.
  Muni May Ram Marg, Pitam Pura,
  New Delhi.



- 6. Dr.Mrs. Amita Dev. Ambedkar Polytechnic Shakarpur, Delhi-110088.
- 7. Mr.S. Lalcha
  Chairmans All India Counsel for Technical Education
  I.G. Stadium, I.P. Estate,
  New Delhi. 110002. .... Respondents.

(By Advocate:Ms.Simran proxy for Mrs.Avnish Ahlawat)

### ORDER (ORAL)

### Hon'ble Mr.Justice M. Ramacharnan, VC(J)

This application is closed taking notice of the respondents that WP(C) No. 4895/2002, which was earlier dismissed has already been restored. However, liberty is granted to the applicant to revive the same, if so advised.

(L.K. Joshi) Vice Chairman (A) (M. Ramachandran) Vice Chairman (J)

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